

(SHRI YOGENDRA MAKWANA) :

(a) The Department of Agriculture & Cooperation, Ministry of Agriculture, Government of India propose to register various hatcheries/poultry breeding farms operating in various parts of the country.

(b) The objective is to collect basic information/statistics which would be utilised for preparing realistic estimates about requirement of various feed ingredients/feeds etc. and forecasts on production/availability, price etc. of eggs and poultry meat and trends in future demand for layer and broiler chicks in the country. This information will also be beneficial to the hatcheries and help them in planning their future layer and broiler parent stock production/placement to meet the national requirement of layer and broiler hybrid chicks as well as export commitments.

#### Discontent among IARI Students

4612. SHRI R.N. RAKESH : Will the Minister of AGRICULTURE be pleased to state :

(a) whether Government are aware of the wide spread discontent amongst students in I.A.R.I. and if so, the corrective steps taken/proposed to set the matters right; and

(b) whether Government will consider placing this University strictly on merit as used to be the case in yester-years ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI YOGENDRA MAKWANA) : (a) Government is not aware of any discontentment among the students of I.A.R.I. The Institution is functioning normally and examinations are being conducted as per schedule. Admissions are being made and the admitted students receive fellowships. Performance of I.A.R.I. is constantly reviewed and corrective steps are corrective steps are taken to set matters right wherever felt necessary.

(b) Merit is the guiding principle of I.A.R.I. even now.

#### Construction of Houses by Government for Group Housing Societies

4613. SHRI ANANTHA RAMULU MALLU : Will the Minister of WORKS AND HOUSING be pleased to state :

(a) whether any Group Housing Society (exclusively of Central Government employees attached to one office only) has approached the Government to extend co-operation regarding construction of houses;

(b) if so, the names of such Group Housing Societies; and

(c) the details regarding the assistance Government have extended to them regarding construction of their houses so far as the question of concession of amount charged is concerned, keeping in view their financial conditions ?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI MOHAMMED USMAN ARIF) : (a) and (b) The Delhi Co-operative Housing Finance Society Limited which advances loan to the Co-operative Group Housing Societies has reported that the General Staff Co-operative Group Housing Society Ltd., and Defence Employees Co-operative Group Housing Society Ltd. are the two societies whose bye-laws restrict the membership of the Society to persons serving in Army Headquarters and in the Secretariat of Ministry of Defence respectively and have been given loan assistance by them for construction of houses.

(c) The DCHFS has sanctioned loan of Rs. 62 lakhs and actually disbursed and amount of Rs. 40.30 lakhs to General Staff Co-operative Group Housing Society Ltd. The other Society, namely, Defence Ministry Employees Co-operative Group Housing Society Ltd. was sanctioned a loan of Rs. 45.04 lakhs and an amount of Rs. 10.26 lakhs was released to them.